

**DIVISION BENCH O-125**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/834(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	MAJESTIC COMMERCIAL PRIVATE LIMITED Vs. KHARIKATIA TEA & INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**Ms. Tanvi Lohariwala, Advocate ] For the Financial Creditor**

**Ms. Swapna Choubey, Advocate ]**

**Mr. Mohan Ram Goenka, PCS ] For Corporate Debtor**

**Ms. Sneha Khaitan, PCS ]**

**ORDER**

Ms. Tanvi Lohariwala, Ld. Counsel for the Financial Creditor present. Ms. Swapna Choubey, Ld. Counsel along with Mr. Mohan Ram Goenka and Ms. Sneha Khaitan, Authorised Representatives for the Corporate Debtor present.

List this matter for final hearing and disposal on **15/02/2021**.

Both sides are hereby directed to submit written notes not exceeding two pages atleast two days before the date of hearing. The same shall also be e-mailed to the registry one day prior to the date of hearing.

**Harish Chander Suri  
Member (T)**

**Rajasekhar V.K.  
Member (J)**

